

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/19(KB)2017
COMP.APPL/16(KB)2017,
COMP.APPL/15(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	BIRLA EDUCATION TRUST & ORS. VS BIRLA CORPORATION LTD. ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Petitioner
Mr. A. Agarwalla, Adv.
Ms. V.Khaitan, Adv.

Ms. Manju Bhuteria, Adv. : For Respondents
Mr. Sanjiv Kumar Trivedi, Adv.
Ms. Iram Hassan, Adv.
Mr. Dipak Varma, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **9/08/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**